

3. Himachal Pradesh
4. Kerala
5. Maharashtra
6. Manipur
7. Orissa
8. Rajasthan
9. Tamil Nadu
10. Uttar Pradesh
11. West Bengal
12. Delhi

However w. e. f. 1-4-79 the Government of India's contribution was pegged at 50 per cent of the expenditure. Only the following State Governments have communicated their agreement to implement the scheme on the basis of revised pattern of assistance:

1. Andhra Pradesh
2. Kerala
3. Maharashtra
4. Manipur
5. Orissa
6. Tamil Nadu
7. Delhi

**Parity between prices of Industrial Goods and Agricultural Produce**

7675. SHRI BHOGENDRA JHA: Will the Minister of AGRICULTURE be pleased to state what steps are being taken to maintain parity between the prices of industrial goods and agricultural produce, to minimise the difference between the prices received by the Primary producers and those charged from the actual producers?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN): The Procurement/support prices of the Agricultural commodities are announced by the Government after consulting the State Governments and examining the recommendations of the Agricultural Prices Commission which aims at evolving a balanced and integrated price structure in the per-

spective of the overall needs of the economy and with due regard to the interests of producers and the consumers. Terms of reference of Agricultural Prices Commission have been recently revised so that terms of trade between agricultural and non-agricultural produce are examined for recommending procurement/support prices. The Commission is also required to keep under review the developing price situation and make appropriate recommendations as and when necessary within the framework of overall price policy. The Agricultural Prices Commission is seized of the complex issues involved in working out price parity and in the light of the revised terms of reference these questions would be considered by them in their recommendations of administered prices.

**Expenditure on I.S.M. Director's Bungalow**

7676. PROF. AJIT KUMAR MEHTA: Will the Minister of EDUCATION be pleased to state:

(a) whether huge expenditure has been made on the repair, renovation, decoration, extension etc. on the Indian School of Mines Director's Bungalow from 1972 till date, and if so, details thereof;

(b) reasons for this huge and lavish expenditure;

(c) whether this is permissible under the rules; and

(d) action contemplated in the matter?

THE MINISTER OF EDUCATION AND HEALTH AND SOCIAL WELFARE (SHRI B. SHANKARANAND): (a) No, Sir. No unnecessary or extravagant expenditure has been incurred.

(b) to (d). Do not arise.